SPECIAL MENTIONS

Production and Sale of Synthetic Milk

SHRI RAJUBHAI A. PARMAR (Gujarat): Sir I rise to invite the attention of this august House to an alarming situation arising in the country with synthetic milk coming into the market in usual polythene mill bags which is sold under various popular brand names. Reportedly the Indian Council of Medical Research had caused a sample survey of such milk from the markets in Gujarat and Rajasthan and the analytical study made by the Councils revealed that the synthetic milk contained detergent, vegetable fat, urea and common salt. Other samples were found to contain caustic soda, urea sugar, palmolin-Oil, wheat-atta, baking powder and formalin. On the face of it, Sir, this synthetic milk is no different from the usual cow or buffalo milk available in the market. The Food Research and Analysis Centre has however reported that use of such milk causes damage to stomach, intestines and the entire digerstive system and is also likely to cause cancer. Sir, this synthetic milk was first noticed in Kurukshctra, Haryana and is lately reported to have engulfed the markets in Haryana, Punajab, UP, Himachal, Bihar, Madhya Pradesh, Karnataka, Orissa and no wonder in Delhi also. So to say, this menace is threatening the lives of the people, throughout the country. Sir, synthetic milk is a poison for the consumer and it is said the Prevention of Adultration Act and Consumer Food Protection Act are found too inadequate to squarely deal with the manace. I would request, the Hon. Minister of Food through you, Sir, to come up with firm steps to deal with the menace effectively and to apprise the House. Thank you.

THE VICE-CHAIRMAN (SHRI TRILOKI NATH CHATURVEDI): I think this is a very serious matter and echoes the feelings of the House and the Government should take serious note of

this submission by Mr. Parmar. Shri Vedprakash P. Goyal. He is not there. Shri Joy Nadukkara.

Denial of Clearance to Pooyam Kutty Hydro-Electric Project in Kerala

SHRI JOY NADUKKARA (Kerala): Sir, I would like to draw the attention of this august House to a decision taken by this Government to deny clearance to Pooyam Kutty Hydel Project in Kerala which shocked the entire Kerala. For the last so many years the people of Kerala were waiting for this sanction. It is about ten years back that the then proposed Silent Valleys Hydel Project was denied clearance on the ground that the project would affect the environment. It was argued that if clearance was given to the Silent Valley Project, it may cause the extinction of a certain group of monkeys called Simhavalem monkeys; Simha means lion and Valem means tail. Simhavalem means monkeys having a tail just like the tail of a lion. So to save those monkeys. clearance was denied to the Silent Valley Project. The then Prime Minister Shrimati Indira Gandhiji assured the agitated people of Kerala that instead of the Silent Valley Project, clearance would be given to the Pooyam Kutty Project. Now, after so many years we are informed that clearance cannot be given on the same ground of environmental problems. This time it is not monkeys, but this time it is trees. Sir, I have a genuine doubt about what this environment is for. If it is not for the human beings living on the earth, then what is the purpose of it. To understand the seriousness of the problem of Kerala, we have to assess the power situation there. I do admit that the power situation in almost every part of the country is very serious. Even in Delhi it is getting worse everyday. The situation in Kerala is the worst. There the Government has denied current to extra high tension consumers to the exte.it of 90 per cent. When the new L.D.F. Government came to power they reduced it to 75 per cent